

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.02.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1071 & 2218 of 2020 in Comp. App. (AT) (Ins) No. 968 of 2019	Parvinder Singh Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Vinod Chaurasia-IRP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 62 of 2021	Mitesh Patel Vs. Axis Bank Ltd. & Anr.	Dhaval Deshpande	Aayush Agarwal-R1
3.	Comp. App. (AT) (Ins) No. 111 of 2021	Mani Kumar Singh Vs. Alchemist Asset Reconstruction Company Ltd. & Anr.	Ankur S. Kulkarni	
4.	Comp. App. (AT) (Ins) No. 112 of 2021	Bimlesh Bhardwaj and Ors. Vs. Value Infratech India Pvt. Ltd. (Through its Resolution Professional Sanjay Kumar Singh)	Piyush Singh	
5.	Comp. App. (AT) (Ins) No. 113 of 2021	Vekas Kumar Garg Vs. DMI Finance Pvt. Ltd. & Anr.	Rakesh Kumar	
6.	Comp. App. (AT) (Ins) No. 118 of 2021	Mr. Ajit Kumar Vs. Manasi Wadekar & Ors.	Shivanshu Kumar	
7.	Comp. App. (AT) (Ins) No. 119 of 2021	Surinder Kumar Singal Vs. AARKAY Innovation Ltd.	Anish Gupta	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors. With	Prithu Parimal	Pradhuman Gohil- R-2 Renu Purohit, R-3
9.	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors. With	Prithu Parimal	Bhavana Duhoon- R1 Pradhuman Gohil- R-2 Renu Purohit, R-3
10.	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors. With	Prithu Parimal	Pradhuman Gohil- R-2 Renu Purohit, R-3
11.	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Bhavana Duhoon- R1 Pradhuman Gohil- R-2 Renu Purohit, R-3
12.	Comp. App (AT) (Ins) No. 888 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr. With	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP
13.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP

For Hearing

14.	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	N.P. Singh
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

15.	I.A. No. 2372 of 2020 in Comp. App. (AT) (Ins) No. 808 of 2020	Vishal Ghisulal Jain Through Authorised representative Tanushree Jashant Patil Vs. Union Bank of India	Sowmya Saikumar	
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After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

16.	Comp. App. (AT) No. 129 of 2019 Part Heard	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors. With	D.Abhinav Rao	Mahesh Agarwal Sandeep Bisht-R1 Akshay Bajpai-R3 & R4
17.	Comp. App (AT) No. 148 of 2019 Part Heard	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal Akshay Bajpai-R3 & R4
18.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
19.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam

Note: The Court will rise at 03:00 PM.

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar